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Declaration of Assets and Liabilities

Year 2021 - 2022

I, GAURAY KUMAR, son/daughter/wife of VINIO KUMAR ROY

aged 29 years, belonging to BIHAR, LEGISLATIVE, ASSEMBLY

service and presently working as OFFICE ATTENDANT (DARBAN)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	120001		-	_	_
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	200004 8BI, AC B.V. M. PATMA M. BGB/AC 9 - 20004	•			
(##)	Bonds, Debentures and Shares in companies		Account to the state of the sta			
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	HERO.GL AMOUR MOTOR SE BIKE	aday year and a second			ule cassinale -
(vi)	Jewellery (give details of weight and value)	१० भाम ५५०००न				
(vii)	Other assets, such as values of claims / interests				48.00	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets 8.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(5)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Samily				
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2.5 001-001 2.10 001-001	_			
(10)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		The control of the co			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	geleigt danus en	The state of the s		The state of the s	A Control of the Cont
(v)	Others (such as interest in property)	-	_	-		

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		_
	(f) Other dues, If any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DNEPK4551E	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]	_	
	(iv) Property Tax		

GPF/CPF/PRAN N	O. 2-	110125365655
Gender	:	M (M/F)
Date of Birth	makes of the second	16011993 (DD/MM/YYY
Class/Group		C (A/B/C)
Cadre	; -	B:L·S
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	; -	BEGUSARAI
I hereby knowledge and		e that the above details are true to the best of my

Signature GRUSAV KUMAS

Name of Employee: GAURAV KUMAR

Designation: OFFICE, ATTENDANT CDARBAN)

Department: B:4-S

Note:

Place: PATHA

Date: 11/2/2022

Personal Detail

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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